#### JAMMU AIRPORT

### \*712. SHRI GULAM NABI UNTOO: SHRI TIRATHRAMAMI A:

Will tlie Minister of TOURISM AND CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that the Jammu airport is unfit for the landing of Viscounts and Caravelles; and
- (b) if so, what steps Government propose to take to make it fit for the landing of such heavy aircraft?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) and (b) The aerodrome at Jammu is owned and maintained by the Air Force, and a proposal to make it fit for Viscount operations is under consideration in consultation with the Ministry of Defence. There is no proposal at present to introduce Caravelle service there.

### FORCIBLE OCCUPATION OF ORISSA VILLAGES BY ANDHRA PRADESH

\*713. SHRI N. PATRA: Will the Minister of HOME AFFAIRS be pleased to stale:

- (a) whether any complaints have been received by the Central Govern ment from the Government of Orissa to the effect that 9 Orissa villages in Koraput District have been forcibly occupied by the Andhra State Government:
- fb> if so. whether any steps have been taken by Government in this regard to settle tbe dispute: and
  - (c) if so, with what results'.'

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) No such complaint has been received but a dispute between the Governments of Andhra Pradesh and Orissa on the question of jurisdiction over the Kotiya group of villages on the border of these States has come to the notice of the Central Government.

- (b) The matter is under exami nation.
  - (ci Does not arise.

# COLLECTION OF POUNDS BY LADY IRWIN SCHOOL, NEW DELHI

- \*714. SHRI A. C. GILBERT: Will the Minister of EDUCATION be pleased to state:
- (a) the total amount of voluntary contribution collected by the Lady Irwin School, New Deihi during the last 5 years, year-wise through their students and their parents; and
- (bj what action has been taken or proposed to be taken by the Delhi Administration against the school authorities responsible for such irregular collection of funds in the past?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD): (a) nnd¹ (b) The requisite information is being collected from the Delhi Administration and will be placed on the Table of the Sabha in duo COti

# ASSOCIATION OF THE SCIENTIFIC WORKERS OF INDIA

- \*715. SHRI P. N. KATH.JU: Will the Minister of EDUCATION be pleased to refer to the reply given to Unstarred Question No. 112.9 given in the Rajya Sabha on the 18th August, 1967 and state:
- (a) whether the Association of the Scientific Workers of India has since submitted the audited accounts of Rupees 4 lakhs; and
- (b) if so, whether a copy of the s tme wiH be laid on the Table of the House?

THE MINISTER OF EDUCATION (DR. TRI GUNA SEN): (ai and fb) The Association has submitted an audited Statement of Accounts for Rs. 293.248.79P. utilised by it against the grant of Rs. 4.0 lakhs sanctioned by the Government. The unspent balance has been refunded to thr Government

The audited Statement is placed on the Table of the House. rSce Appendix LXITI, Annexure No. 58.]